NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Partie
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No.	A section and a section			M/s. / Mr.
CP 234/16	TP 233/17	Hearing	391 / 394	Maxheap Technolo-gies Pvt. Ltd.
NAME (IN CAPI	TAL)			SIGNATURE

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PETITIONER

REPRESENTATION TO WHOM

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Counsel for Petitioner is present. None appeared from ROC and OL and Income Tax department. Counsel filed memo along with annexures showing that notices were sent to the above authorities by Registered Post. Photostat copies of the postal receipts are filed.

Await report from them.

List it on 05,07.2017.

MEMBER (J)

MEMBER (T)